

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

STARRED QUESTION NO:444
ANSWERED ON:26.04.2000
KAIGA ATOMIC POWER PLANT
KOLUR BASAVANAGOUD

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Nuclear Power Corporation has submitted a proposal to the Union Government for clearance of the units III and IV of Kaiga Nuclear Power Station; and

(b) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY

(SMT. VASUNDHARA RAJE)

(a) Yes, Sir.

(b) Preliminary action for obtaining administrative and financial sanction to the Project has already been initiated in the Department of Atomic Energy.